

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/187/2016

NAME OF THE PETITIONER(S) : T.P. Balamurugan

NAME OF THE RESPONDENT(S) : M/s Ponny Retail's Private Limited and 5 others

UNDER SECTION : 397/398, 237, 235

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. S. Ananth
For. Mr. Ashok Vishwanath

Counsel for R₃ - R₆

Qd/s

2. M. SELVA KUMAR
for Mr. Kalmireswari

Counsel for 2nd Respondent D. B. S. D.

3. Rajasekhar VK

Counsel for the petitioner.

Rajasekhar.

ORDER

Shri Rajasekhar V K, counsel for petitioner present. Shri M Selva Kumar, counsel for R2 and Shri S Ananth, representing counsel for R3 to R6 are present. At request of both the counsel, the matter is posted for final hearing alongwith TCP/14/12016. Put up on 05.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)